

as Secretary, Ministry of Civil Aviation particularly because of his past experience as Chairman of the Indian Airlines Corporation and it was felt that the affairs of the Corporation required his services.

(c) No, Sir.

**EXPERT COMMITTEE ON CLASSIFICATION OF
ARTISAN STAFF IN CIVIL AVIATION
WORKSHOPS**

*146. SHRI T. V. ANANDAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that in Expert Committee as per the recommendation of the Second Pay Commission had been appointed to go into the question of classification of artisan staff employed in the workshop of the Civil Aviation Department;

(b) if so, whether the Committee has submitted any report; and

(c) if the answer to part (a) above be in the affirmative, what withholds implementation or the recommendations?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANBETCO): (a) to (c) A Committee of Departmental Officers was appointed by the Director-General of Civil Aviation to study and examine the pay scales of the workshop staff and to recommend whether any revision of the scales is necessary, after taking into consideration their duties and responsibilities and the scales of pay of similar posts in other departments.

The Committee has since submitted its report and its recommendations are under consideration of Government. The Committee's recommendations require detailed examination, in consultation with other Ministries concerned, from the point of view of financial implications and the future policy with regard to direct recruitment and departmental promotion to

the various posts. Efforts are being made to expedite policy decisions on these recommendations.

**EMERGENCY LANDING NEAR FARHWA
VILLAGE IN REWA**

*147. SHRI S. C. DEB: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a plane belonging to the Allahabad Flying Club had to make an emergency landing near Farhwa village in Rewa District on Tuesday, the 13th October, 1964; and

(b) if so, what was the cause of this emergency landing and whether any damage was done to the plane and whether the pilot received any injuries?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANBETCO): (a) No, Sir.

(b) Does not arise.

IMPORT OF TRACTORS

*148. SHRI G. MURAHARI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government propose to revise their present policy with regard to the import of tractors and spare parts from the Soviet Union and other free areas; and

(b) whether it is a fact that indigenous production has not been able to cope up with the demand due to heavy cost of production and the unsuitability of the Indian produced tractors for agricultural operations?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) There is no such proposal under consideration at present.

(b) The indigenous production has not been able to cope with the demand not because of the cost of production or unsuitability of Indian